GOVERNMENT OF INDIA MINISTRY OF AYURVEDA, YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH)

LOK SABHA UNSTARRED QUESTION NO. 4448 TO BE ANSWERED ON 20THMARCH, 2020

VACANT POSTS IN AYURVEDA DEPARTMENTS

4448. DR. DHAL SINGH BISEN:

Will the Minister of AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH) be pleased to state:

(a) the number of posts lying vacant in Ayurveda Medical departments across the country, State/UT-wise including Madhya Pradesh, district-wise;

(b) the steps taken by the Government to fill these vacant posts in Ayurveda medical department;

(c) whether the jurisdiction/responsibility of filling up of vacant posts falls under the State Government or the Union Government;

(d) whether there is any provision of filling up the posts of Ayurveda doctors under National Health Mission (NHM) in case the State does not undertake the same; and

(e) if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE (IC) OF THE MINISTRY OF AYURVEDA, YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (SHRI SHRIPAD YESSO NAIK)

(a) to (c): As Health is a State subject, the information regarding posts lying vacant in Ayurveda Medical departments across the country, State/UT-wise including Madhya Pradesh, district-wise are not maintained by the Central Government.

(d) & (e): Under National Health Mission, technical and financial support is provided to the States/UTs for strengthening their healthcare systems, engaging of AYUSH doctors and paramedical staff on contractual basis at co-located health facilities based on their requirement posed by the States/UTs in their Programme Implementation Plans (PIPs). Further, under Centrally Sponsored Scheme of National AYUSH Mission (NAM), the components for setting up of 50 bedded integrated AYUSH Hospitals and upgradation of stand-alone AYUSH Hospitals are having provisions for contractual deployment of AYUSH doctors in the Government hospitals under States/UT Governments. In this regard, the State/UT Governments are required to submit their proposal through the State Annual Action Plan (SAAP) as per the guidelines of the scheme.

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